

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY
OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE
BANK OF INDIA**

In the Court of Cl.J.J.D./FTC Balrampur

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station/ Department	Proposed Fine	Remarks
1	125/16/12	State Vs Dablu@ Rijwanu haq	3/181,39/ 207 MV Act	Gaura Chauraha	1000.00	The proposed fine may be deposited in Account number----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	133/46/15	State Vs Rakesh Singh	207 MV Act	Gaura Chauraha	1000.00	
3	127/16/15	State Vs Mohd. Rajjab	207 MV Act	Gaura Chauraha	1000.00	
4	128/16	State Vs Ram Mani Pandey	207 MV Act	Gaura Chauraha	200.00	
5	130/16/15	State Vs Ranjeet Kumar Singh	177 MV Act	Gaura Chauraha	200.00	
6	22/16	State Vs Kimmi	207 MV Act	Gaura Chauraha	1000.00	
7	23/16	State Vs Rati Ram	290 IPC	Gaura Chauraha	100.00	
8	24/16	State Vs Brijlal	290 IPC	Gaura Chauraha	100.00	
9	25/16	State Vs Manoj Kumar	290 IPC	Gaura Chauraha	100.00	
10	26/16	State Vs Ram Vrich	290 IPC	Gaura Chauraha	100.00	
11	27/16	State Vs Ajimul Hassan	290 IPC	Gaura Chauraha	100.00	
12	28/16	State Vs Musibat	290 IPC	Gaura Chauraha	100.00	
13	46/2017	State Vs Nanke	290 IPC	Gaura Chauraha	100.00	
14	29/16	State Vs Chattilal	290 IPC	Gaura Chauraha	100.00	
15	30/16	State Vs Badlu	290 IPC	Gaura Chauraha	100.00	
16	31/16	State Vs Brahmanand	290 IPC	Gaura Chauraha	100.00	
17	32/16	State Vs Swaminath	290 IPC	Gaura Chauraha	100.00	
18	33/16	State Vs Kumar Maurya Kumar	290 IPC	Gaura Chauraha	100.00	
19	34/16	State Vs Budhram	290 IPC	Gaura Chauraha	100.00	
20	35/16	State Vs Kishori	290 IPC	Gaura Chauraha	100.00	
21	36/16	State Vs Gayaram	290 IPC	Gaura Chauraha	100.00	